

Compensation to NHAI

1171. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry is having or in process to form any mechanism for compensating the NHAI for damage occurring to National Highways due to vehicle accidents, wherein affected persons are getting insurance claims for their losses but there is no mechanism to compensate damages of national highway properties; and

(b) whether Ministry approached to State Governments for seeking their views in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) No, Sir.

Development of Delhi-Ghaziabad Highway

1172. SHRI SHADILAL BATRA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has approved to develop and convert NH-24 and 58 into six lane between Delhi - Ghaziabad and Delhi-Meerut;

(b) if so, the details thereof;

(c) the estimated expenditure likely to be incurred for these projects; and

(d) the time-frame by which these projects are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) Development of NH-24 & NH-58 has been considered as a combined project with Delhi-Meerut Expressway under NHDP Phase-VI to be implemented by NHAI. The proposed alignment of Delhi-Meerut Expressway will start from Nizamuddin Bridge and will continue along NH-24 upto Dasna and will end at Meerut Final Feasibility Study Report of this project which also includes 6-laning of Dasna - Hapur section of NH-24 and 6-laning of Delhi to Meerut section of NH-58 submitted by the consultant is under examination.

(c) The estimated expenditure of the project will be decided after finalization of the Feasibility Report.